

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST

Cases Listed for Mediation on 26.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/9/2026	WP(C) No. 325 of 2025	Glenison A. Sangma -Vs- The Garo Hills Autonomous District Council And Ors	Ms. G. Ch. Marak	Mr. S. Dey	Smti. Nathe M. Momin, Chief Judicial Magistrate, Nongpoh	3:00 PM	Video Conferencing	Video Conference Room

Cases Listed for Mediation on 28.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCMC/SMD/3.0/19/2026	Crl. Petn No. 125 of 2026 with Crl. M. C. No. 187 of 2026	Shri Balminton R. Sangma -Vs- The State Of Meghalaya And 4 Ors	Mr. P. T. Sangma	Mr. J. Thabah, Mr. A.G. Momin	Shri. Albert W. Lanong Chief Judicial Magistrate, Khliehriat	2:00 PM	Video Conferencing	Video Conference Room
2	HCMC/SMD/3.0/20/2026	WP(C) No. 80 of 2026	Smti. Nursecy Mary Wanniang -Vs- State Of Meghalaya & 5 Ors.	Mr. J. Thabah	Mr. J.N. Rynjah, Ms. E. B. Passah, Mr. E. Marbaniang	Shri. Albert W. Lanong Chief Judicial Magistrate, Khliehriat	3:00 PM	Video Conferencing	Video Conference Room
3	HCM/SMD/3.0/14/2026	WP(C) No. 349 of 2026	Salman M. Sangma and Anr. -Vs- The Khasi Hills Autonomous District Council And Ors.	Ms. L. D. Sangma	Mr. W. Khongsni, Mr. R. T. Sangma	Smti. Nathe M. Momin, Chief Judicial Magistrate, Nongpoh	3:00 PM	Video Conferencing	Video Conference Room

Cases Listed for Mediation on 29.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/10/2026	WP(C) No. 326 of 2026	Pillarson M. Marak -Vs- The Garo Hills Autonomous District Council And Ors	Ms. G. Ch. Marak	Mr. S. Dey	Smti. Nathe M. Momin, Chief Judicial Magistrate, Nongpoh	3:00 PM	Video Conferencing	Video Conference Room
2	HCM/SMD/3.0/15/2026	WP (C) No. 364 of 2026	Pedilina R. Marak -Vs- The State Of Meghalaya And Ors	Mr. C.C.T. Sangma	Ms. Z.E. Nongkynrih, Ms. E. B. Passah	Smti. Daphira Sohtun Chief Judicial Magistrate and Assistant District & Sessions Judge, Shillong	10:30 AM	Physical	Annexe Building

Cases Listed for Mediation on 30.10.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/6/2026	WP(C) No. 302 of 2026	Lailostil G. Momin -Vs- State Of Meghalaya And Ors	Mr. M. R. Marak	Ms. O. A. I. Bang, Mr. E. Lalsangluaia	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	1:00 PM	Physical	Video Conference Room
2	HCM/SMD/3.0/22/2026	WP(C) No. 84 of 2024	Barshilla N. Sangma Vs GHADC and 3 Ors.	Mr. S. Goenka	Ms. I. Diengdoh	Shri. C. Ksoo Asst. Professor, Shillong Law College	3:00PM	Physical	Annex Building
3	HCM/SMD/3.0/5/2026	WP(C) No. 244 of 2026	Ganga Tiwari -Vs- State Of Meghalaya And Ors	Mr. N. Upadhyay, Ms. N. M. Kharshemlang	Mr. E. R. Chyne	Smti. E. Shabong Special Judge (NDPS), Shillong	10:30 AM	Physical	Video Conference Room

CASES FIXED FOR MEDIATION
PHYSICAL / VC

Case No.	Parties	Mediator	Date /Time/Link
HCM/SMD/3.0/9/2026 WP(C) No. 325 of 2025	GLENSON A. SANGMA VS THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND ORS	Smti. Nathe M. Momin Chief Judicial Magistrate-cum- Secretary, DLSA, Williamnagar	26.10.2026 3:00 PM Video Conference Link: https://bharatvc.nic.in/join/9694210093 Conference ID: 9694210093 Password: 365666
HCM/SMD/3.0/19/2026 Crl.Petn No. 125 of 2026	SHRI BALMINTON R. SANGMA VS THE STATE OF MEGHALAYA AND 4 ORS	Shri. Albert W. Lanong Chief Judicial Magistrate, Khliehriat	28.10.2026 2:00 PM Video Conference Link: https://bharatvc.nic.in/join/6809462801 Conference ID: 6809462801 Password: 202551
HCM/SMD/3.0/20/2026 WP(C) No. 80 of 2026	SMTI. NURSECY MARY WANNIANG VS STATE OF MEGHALAYA & 5 ORS.	Shri. Albert W. Lanong Chief Judicial Magistrate, Khliehriat	28.10.2026 3:00 PM Video Conference Link: https://bharatvc.nic.in/join/6809462801 Conference ID: 6809462801 Password: 202551
HCM/SMD/3.0/14/2026 WP(C) No. 349 of 2026	SALMAN M. SANGMA AND ANR. VS THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND ORS.	Smti. Nathe M. Momin Chief Judicial Magistrate-cum- Secretary, DLSA, Williamnagar	28.10.2026 3:00 PM Video Conference Link: https://bharatvc.nic.in/join/9694210093 Conference ID: 9694210093 Password: 365666

HCM/SMD/3.0/10/2026 WP(C) No. 326 of 2026	PILLARSON M.MARAK VS THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND ORS	Smti. Nathe M. Momin Chief Judicial Magistrate- cum-Secretary, DLSA, Williamnagar	29.10.2026 3:00 PM Video Conference Link: https://bharatvc.nic.in/join/9694210093 Conference ID: 9694210093 Password: 365666
HCM/SMD/3.0/15/2026 WP(C) No. 364 of 2026	PEDILINA R. MARAK VS THE STATE OF MEGHALAYA AND ORS	Smti. Daphira Sohtun Chief Judicial Magistrate and Assistant District & Sessions Judge, Shillong	29.10.2026 10:30 AM Physical
HCM/SMD/3.0/6/2026	LAILOSTIL G. MOMIN Vs STATE OF MEGHALAYA AND ORS	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	30.10.2026 1:00PM Physical
HCM/SMD/3.0/22/2026	SMTI. BARSHILLA N. SANGMA VS GHADC AND 3 ORS.	Shri. C. Ksoo, Assistant Profossor, Shillong Law College, Shillong	30.10.2026 4:00PM Physical
HCM/SMD/3.0/5/2026	GANGA TIWARI VS STATE OF MEGHALAYA AND ORS	Smti. E. Shabong Special Judge (NDPS), Shillong	30.10.2026 10:30 AM Physical
HCM/SMD/3.0/7/2026	KINDERSON SANGMA VS THE STATE OF MEGHALAYA AND ORS	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	06.11.2026 11:00PM Physical
HCM/SMD/3.0/2/2026 WP(C) No. 50 of 2026	RIMBITHA M. MARAK VS STATE OF MEGHALAYA AND 3 ORS	Smti. E. Shabong Special Judge (NDPS), Shillong	09.11.2026 3:00 PM Physical
HCM/SMD/3.0/4/2026 WP(C)243 of 2026	MD. JAINUDDIN ALAM -Vs- STATE OF MEGHALAYA	Smti. E. Shabong Special Judge (NDPS), Shillong	09.11.2026 1:00 PM Physical
HCM /SMD/3.0/21/2026	SMTI. TEIMONLANG LAMARE AND ORS. VS STATE OF MEGHALAYA AND ORS.	Shri. C. Ksoo, Assistant Profossor, Shillong Law College, Shillong	11.11.2026 3:00 PM Physical
HCM/SMD/3.0/3/2026 WP(C) No. 202 of 2026	TESBINA MOMIN VS THE STATE OF MEGHALAYA AND ORS	Smti. E. Shabong Special Judge (NDPS), Shillong	17.11.2026 12 Noon Video Conference Link: https://bharatvc.nic.in/join/9694210093 Conference ID: 9694210093 Password: 365666

HCM/SMD/3.0/8/2026	NAPOLEON S. MAWPHNIANG VS STATE OF MEGHALAYA AND ORS	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	27.11.2026 2:00PM Physical
HCM/SMD/3.0/12/2026	ROSALLIN M. MOMIN VS THE STATE OF MEGHALAYA AND ORS	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	30.11.2026 2:00PM Video Conference Link: https://bharatvc.nic.in/join/6809462801 Conference ID: 6809462801 Password: 202551
HCM/SMD/3.0/12/2026	ROSALLIN M. MOMIN VS THE STATE OF MEGHALAYA AND ORS	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	30.11.2026 4:00 PM Video Conference Link: https://bharatvc.nic.in/join/6809462801 Conference ID: 6809462801 Password: 202551